ORISSA HIGH COURT, CUTTACK

e-TENDER NOTICE FOR COMPREHENSIVE ANNUAL MAINTENANCE OF 114 Nos. DIESEL GENERATOR SETS

e-Tender No. XXXIV – Admn-Comp-05/2016-19- <u>3545</u> / Dated: 14.03.2019

The High Court of Orissa invites online bid from Original Equipment Manufacturer (OEM) / Authorized Service partners having valid Odisha GST Registration Certificate, GST Clearance Certificate, IT Clearance Certificate for the Assessment Year 2017-18 and PAN Card for Comprehensive Annual Maintenance of 114 nos. of silent types Diesel Generator sets (inclusive of spare parts etc.) of following make and model (87 Nos of 5 KVA DG set of Kirloskar Make, Model – EA-10AS5; 1 No of 10 KVA DG set Kirloskar Make, Model – EA-10; 12 Nos of 5 KVA DG Set of Himalayan Make, Model - GE 5000 DS and 14 Nos of 5 KVA DG Set of Mahindra Make, Model - 15LD440GSIC-2) installed at 114 Court Complexes of the State under e-Courts Project for one year. The bidders must submit their locations of Service Centre with technical manpower strength therein along with the tender documents.

The bids not accompanied with the GST Registration Certificate, GST Clearance Certificate, PAN Card and IT Clearance Certificate for the Assessment Year 2017-18 shall be rejected.

The bidders (Original Equipment Manufacturer / Authorized Service Partners must submit their bids (both Technical and Financial) online. Complete Tender Document may be obtained / downloaded from the e-procurement Portal of the Govt. of Odisha http://tenderodisha.gov.in starting from 14.03.2019 to 08.04.2019. The format of the bid document and the necessary Annexures can also be downloaded from the e-procurement Portal of the Government of Odisha. The bidders using the tender form downloaded from the website shall enclose scanned copies of two Demand Drafts for Rs. 2000/- and Rs. 1,00,000/- towards Tender Fees and Earnest Money Deposit (EMD) respectively payable at Cuttack and drawn in favour of "The Registrar (Judicial), High Court of Orissa" with the Technical Bid on or before 08.04.2019 online and the Original copies of the Demand Drafts are to be submitted in a separate envelopes at the Computer Section, High Court of Orissa or may be sent through Registered / Speed Post addressed to The Registrar (Judicial), High Court of Orissa, Chandinichowk, PIN- 753002 so as to reach on or before 09.04.2019- by 05.00 P.M in offline mode.

The envelops should be duly superscripted as "Tender Fee and EMD for the Tender invited for Comprehensive Annual Maintenance of 114 Nos. of Diesel Generator Set". The bidder should mention their name and address on the sealed cover.

Note:- The Demand Draft for EMD and Tender Fee should be submitted offline contained in envelopes failing which the tender shall be rejected forthwith.

All the perspective bidders are requested to go through the Tender Advertisement and the Tender document carefully at http://tenderodisha.gov.in for all requirements, terms and conditions thereof.

Bids will be opened on 12.04.2019 at 03.00 P.M in the presence of bidders or their authorized representatives who wish to participate in the bidding process.

Any future clarification(s) and / or corrigendum(s) shall be communicated by order of Registrar (Judicial) only through the e-Procurement portal. Hence, bidders are advised always to check the e-procurement portal of the State Government.

High Court of Orissa, Cuttack reserves the right to amend or withdraw any of the terms and condition contained in the Tender Document or to reject any or all tenders without giving any notice or assigning any reason thereof. The decision of the Hon'ble Computer-cum-Steering Committee shall be deemed to be final.

Registrar (Judicial) High Court of Orissa.